

OFFICE OF JUDGE INCHARGE, DELHI MEDIATION CENTRE,
TIS HAZARI COURTS, DELHI

No. 1954/Summer Vacations/DMC/THC/Delhi

22nd May, 2024

To

The Ld. Principal District & Sessions Judge (H.Qs.),
Tis Hazari Courts,
Delhi.

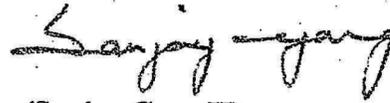
Sub : Regarding Summer Vacations, 2024.

Respected Sir,

This is to bring to your kind notice that Delhi Mediation Centre, Tis Hazari Courts shall be functioning during Summer Vacations with effect from 10.06.2024 to 29.06.2024 and the Mediators shall be available to conduct mediation in the referred cases.

It is, therefore, requested that the above information may kindly be circulated to all the Judicial Officers posted in Central and West Districts for referring the cases for mediation during Summer Vacations.

With regards,



(Sanjay Garg-II)
Judge Incharge, Delhi Mediation Centre,
Tis Hazari Courts,
Delhi

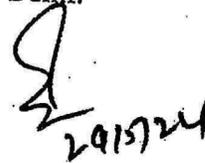
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

No. 17747-947 SV/Gaz/2024

Dated : 29 MAY 2024

Copy circulated:-

1. All the Judicial Officers of Central & West District, Tis Hazari Courts, Delhi.
2. The Reader/PS to the undersigned.
3. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
4. The R&I Branch (Central) for uploading on LAYERS.



(SANJAY GARG-I)
Principal District & Sessions Judge (HQs)
Delhi